

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/30/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Khonsa, Arunachal Pradesh.

Dated Guwahati, 5th January, 2022.

Sub:- Casual leave with station leave permission.

Ref:- D&SC/KSA/Estt/2019/01/01 Dated 03.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for availing **casual leave for four days on 07.01.2022, 10.01.2022, 12.01.2022 & 13.01.2022 with station leave permission from the evening of 05.01.2022 till the morning of 15.01.2022**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/31-32/A, dated, 05-01-2022

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

[Signature]